

**THE HIGH COURT OF MANIPUR
AT IMPHAL**

NOTIFICATION

Imphal, the 19th February, 2016

No. HCM/A-49/92-A&E(VI)/ In view of the prevailing situation of the state, it is to inform to all the candidates who had applied to the post of "**Stenographer Grade – I & II**" in the High Court of Manipur, that the "**Computer Typing Test**" which was scheduled earlier to be held on 21st February, 2016 is postpone on 23rd February, 2016.

Further, the date of the **Main Stenography Test** which was scheduled earlier to be held on 23rd February, 2016 is postpone until further order.

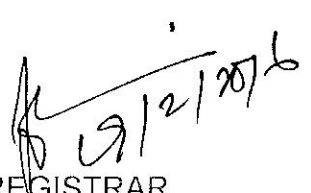
Sd/-
(GOLMEI GAIPHULSHILLU)
REGISTRAR
HIGH COURT OF MANIPUR

Endt. No. HCM/A-49/92-A&E(VI)/19564-73

Imphal, The 19th February, 2016

Copy to:

1. The Registrar (Vigilance)/(Admn./PM&P), High Court of Manipur
2. The Joint Registrar (Judl. & Bench)/CPC, High Court of Manipur.
- **He is requested to upload this notification in the Official website of this Registry.**
3. The Deputy Registrar (Judl.)/(Admn.)/(Planning / Accounts), High Court of Manipur.
4. The Director, Doordarshan Kendra, Imphal.
- **for favour of wide announcement in the News Item.**
5. The Assistant News Editor, A.I.R., Imphal.
- **for favour of wide announcement in the News Item.**
6. The News Editor, ISTV/Impact TV, Imphal.
- **for favour of wide announcement in the News Item.**
7. The Editor: 1) The Sangai Express (English), 2) Poknapham (Manipuri).
- **with a request to publish the above notification in the esteemed daily 1(one) day at the earliest possible and to submit the bill in "Triplicate" for early payment.**
8. P.S to Registrar General, High Court of Manipur.
9. Guard File/Order Book.
10. Concerned file.


REGISTRAR
HIGH COURT OF MANIPUR